

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 682/2022

AHSI ASSOCIATION OF HEALTH SCIENCES INSTITUTES Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(IA No. 121551/2022 - EX-PARTE AD-INTERIM RELIEF
IA No. 35653/2023 - INTERVENTION APPLICATION
IA No. 165609/2022 - INTERVENTION APPLICATION
IA No. 140322/2022 - INTERVENTION APPLICATION
IA No. 154998/2022 - INTERVENTION/IMPLEADMENT)

WITH W.P.(C) No. 919/2022
(FOR ADMISSION and
IA No. 156630/2022 - EX-PARTE STAY
IA No. 156631/2022 - EXEMPTION FROM FILING O.T.
IA No. 162431/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 160619/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 160171/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 4922-4929/2024
(IA No. 176837/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 42657/2023 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 220/2024
(IA No. 140400/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 140436/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

T.C.(C) No. 21/2024
(FOR ADMISSION)

T.C.(C) No. 15/2024

T.C.(C) No. 17/2024

T.C.(C) No. 16/2024

T.C.(C) No. 18/2024

T.C.(C) No. 19/2024 (FOR ADMISSION)

T.C.(C) No. 20/2024 (FOR ADMISSION)

MA 1474-1475/2024 in MA 487-490/2024 in T.P.(C) No. 2660/2023

W.P.(C) No. 757/2023

(IA No. 137406/2023 - EXEMPTION FROM FILING O.T.

IA No. 126470/2023 - EXEMPTION FROM FILING O.T.

IA No. 138152/2023 - INTERVENTION/IMPLEADMENT

IA No. 137403/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 158144/2023 - STAY APPLICATION

IA No. 126472/2023 - STAY APPLICATION)

W.P.(C) No. 646/2023

(IA No. 138344/2023 - CLARIFICATION/DIRECTION

IA No. 119711/2023 - EX-PARTE STAY

IA No. 119712/2023 - EXEMPTION FROM FILING O.T.

IA No. 138339/2023 - INTERVENTION APPLICATION

IA No. 157354/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 691/2023

(IA No. 126976/2023 - APPROPRIATE ORDERS/DIRECTIONS)

C.A. No. 5037/2024 (FOR ADMISSION and I.R.)

W.P.(C) No. 893/2023

(IA No. 169373/2023 - EXEMPTION FROM FILING O.T.

IA No. 169372/2023 - STAY APPLICATION)

SLP(C) No. 1047/2025

(IA No. 9279/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 03-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) :

Mr. Manish Kumar Saran, AOR

Ms. Ananya Tyagi, Adv.

Mr. Sidhant Sharma, Adv.

Mr. M. Y. Deshmukh, AOR

Mr. Vikram S. Kadam, Adv.

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Mr. D. Aswathaman, Adv.

Mr. Atharva D. Kale, Adv.

Mr. Chiranjivi Sharma, Adv.
Mr. Vasu Gupta, Adv.
Mr. Pranaya Goyal, AOR

Mr. V. Chitambaresh, Sr. Adv.
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Ms. Smrithi Suresh, Adv.
Mr. C. Govind Venugopal, Adv.

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Mr. Gopal Singh, AOR

Mr. Prem Prakash, AOR
Mr. Aditya Harsh, Adv.
Ms. Deepali Nanda, Adv.

Mr. Siddhant Buxy, AOR
Mr. Ramesh Allanki, Adv.
Ms. Aruna Gupta, Adv.
Mr. Syed Ahmad Naqvi, Adv.
Mr. Vansh Verma, Adv.

Petitioner-in-person

Mr. Gaurav Sharma, Sr. Adv.
Mr. Prateek Bhatia, AOR
Mr. Dhawal Mohan, Adv.
Mr. Rajesh Raj, Adv.
Mr. Paranjay Tripathi, Adv.

Mr. Samir Malik, AOR

Mr. Sriram P., AOR

Mr. Ekansh Agarwal, Adv.
Mr. Sanjeev Agarwal, AOR

For Respondent(s) :

Ms. Aishwarya Bhati, A.S.G.
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Mr. Ravi Bharuka, AOR

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Mr. Mahesh Thakur, AOR
Ms. Divija Mahajan, Adv.
Mrs. Geetanjali Bedi, Adv.
Mr. Ranvijay Singh Chandel, Adv.

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Mr. Sujeet Kumar Chaubey, Adv.

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Mr. Ashwarya Sinha, AOR
Mr. Aditya Malhotra, Adv.

Mr. Roy Abraham, Adv.
Ms. Reena Roy, Adv.
Mr. Adithya Koshy Roy, Adv.
Mr. Yaduinder Lal, Adv.
Ms. Rajni Ohri Lal, Adv.
Mr. Saraswata Mohapatra, Adv.
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Mr. Ankit Agarwal, AOR
Mr. Mikhil Vij, Adv.
Mr. Koustubh Desai, Adv.

Mr. Devashish Bharuka, Sr. Adv.
Mr. Ravi Bharuka, AOR

Mr. Amartya Ashish Sharan, Adv.
Mr. Akash Kishore, Adv.
For M/S. Sharan & Associates, AOR

The Court made the following
O R D E R

Not taken up.

List on 18th September, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER